

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

28. IA 1188(MB)2024
IN
C.P. (IB)/1239(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Car Bazaar Automobiles Private Limited

Section 10, 60(5) of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

ORDER

1. Ms. Mily Ghoshal a/w Ms. Ritika, Ld. Counsel for the Applicant present. Mr. Sudhir Manikrao Laad, Resolution Professional present in person through virtual mode.
2. Post this matter on **18.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)